



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### HEARING CAUSELIST

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[ FROM 27-11-2018 TO 21-12-2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**DIVISION BENCH-I**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	PIL/78/2012 (2 WEEKS)	PRODYUT KUMAR BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI U K DEKA S BORTHAKUR V RAJKHOWA	GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANIAR MS. B BHUYAN, SC BTC MR.U S BORA MR. S BASUMATARY SC, REVENUE
2	WA/12/2014 WITH WP(C) 1875/10(D/O) & FILE NO. ESSTT/112/06 (2 MONTHS)	BHUPEN DEORI <b>Versus</b> BINUMAI DOLEY and 3 ORS.	MR.M K CHOUDHURY MR.M BARUAH MR.T N SRINIVASAN	MR.T J MAHANTA GA, ASSAM MR.Y S MANNAN MS.P BHATTACHARYA MR.I H SAIKIA(R-5) MR.K KALITA(R-5) MS.S KANUNGOE(R-5) SC, PWD
3	WP(C)/2998/2014	SUPERTON ELECTRONICS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.J BHATI	MR.R DUBEY SC, FINANCE
4	PIL/121/2015 (AFTER VACATION)	KABIN RONGHANG and 5 ORS. <b>Versus</b> THE UNION OF INDIA and 11 ORS	MR.P HAZARIKA MR.M K DAS MS.Z ANJUM MR.C CHAKRABORTY MS.S KAKATI	GA, ASSAM MR.B C PATHAK(R-9) MS.A DEVI(R-3) SC, FOREST C.G.C. MR.B PATHAK(R-9) MR.M PHUKAN(R-1) MS.J PHUKAN(R-9) SC, ELEMENTARY EDUCATION MR.R THADANIR-9 SC, PWD ASSTT.S.G.I. SC, HEALTH MS.P DEY(R-9)
5	WA/350/2015 CAVT. NO. 1108/2015 (2 WEEKS)	INDIAN INSTITUTE OF BANK MANAGEMENT <b>Versus</b> MS JOSHOMAYEE DEVI	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.K M MAHANTA	MR.K N CHOUDHURY(R-1) MRS. R S CHOWDHURY (R-1) FOR CAVEATOR
	<b>WITH</b> I.A./2346/2015 <b>in</b> WA/350/2015	INDIAN INSTITUTE OF BANK MANAGEMENT <b>Versus</b> MS JOSHOMAYEE DEVI	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.K M MAHANTA	MR.K N CHOUDHURY(R-1) MS.R CHOUDHURY(R-1) FOR CAVEATOR

6	WP(C)/7001/2015	ASIF AHMED <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 6 ORS	MR I RAFIQUE MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	GA, ASSAMR- 2,3 and 5 GA, AP(1, 4 & 6)
	<b>WITH</b>			
7	WP(C)/6840/2014	HEMA KANTA PEGU and 2 ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 6 ORS	MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED MR.J P SARMA	GA, ASSAM(R-2,3&5) MRM R ADHIKARI(R-7) GA, APR-1,4and6 . (R-7: SRV INCMP)
8	Co.App./3/2016 CAVT. NO. 1293/2015 WITH I.A.(C) 1971/16	SHARMILA VIJAY SHETTY <b>Versus</b> BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR
9	Co.App./4/2016 CAVT. NO. 1393/2015 WITH I.A.(C) 1972/16	BURAGOHAIN TEA COMPANY LIMITED and ANR <b>Versus</b> UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
10	WA/49/2016 (2 WEEKS)	SMT JULEKHA WAHIDA AHMED <b>Versus</b> THE STATE OF ASSAM and 13 ORS	MR. K M HALOI MS.S AHMED LEGAL SERVICE COMMITTEE MRS.S P HUSSAIN	MR.B D DAS(R- 5,6,7&9)(R-8) GA, ASSAM MR.H K SARMA(R- 5,6,7&9)(R-8)(R-13) MRS R DEKA (R MR.P J SAIKIA R- 11 MR.M K SARMA(R-12) MS.R DEKA(R5&6)(R-8) MR.U K DAS(R-12) MS.M KECHII(R- 11) MS.S G BARUAH(R7,9 &13) MS. R DEKA MR D THAOSEN(R10) SC, SECONDARY EDUCATION MRS.B D SARMA(R-12)
11	PIL/72/2016 (AFTER VACATION)	RITA DAS MOZUMDAR <b>Versus</b> THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR	MR.D SAIKIA(R-9) GA, ASSAM MR.P HAZARIKA(R-9) MR.M.A.ISLAM MR.T K MISRA(R-9) MRA BARMANR-9 SC, TRANSPORT SC, G M D A SC, GMC
12	WA/131/2016	MD LUTFUR RAHMAN <b>Versus</b> SANKARDEV NAMGHAR SAMITY MOROWA and 12 ORS	MR.D SAIKIA MR.D K MISHRA MR.B PRASAD MS.D PHUKAN MS.D MUSAHARY	GA, ASSAM MR.I CHOWDHURYR- 1-4 and 6 MR.N J KHATANIAR(R-1-4 & 6) MS.T JINI(R-1-4 & 6) MR.S BISWAKARMA(R-1-4 &6) MSA PHUKAN(R-1-4 &6)
13	WA/238/2016 (1 WEEK)	SODOU ASOM PRATHAMIK ARU MAJALIA BIDYALAYA MATRI SANTHA <b>Versus</b> STATE OF ASSAM and 6 ORS.	MR.P K GOSWAMI MR.P K DAS MR.M U MAHMUD MR.D K SAIKIA MS.B DAS MR.M BORAH	SC, ELEMENTARY EDUCATION ASSTT.S.G.I. SC, SOCIAL WELFARE SC, SSA
14	WA/260/2016 (3 WEEKS)	THE MANAGING COMMITTEE DURGA MANDIR HINDI HIGH SCHOOL <b>Versus</b> SRI MOTILAL VERMA and 3 ORS	MR. B CHAKRAVARTY MR. U DAS MR. K DHAR MS. S SARMA	MR G P BHOWMIK MS. M KALITA(MS.P.CHETRI) SC, SECONDARY EDUCATION MR. P UPADHYAY
	<b>WITH</b> I.A.(Civil)/769/2016 <b>in</b> WA/260/2016	THE MANAGING COMMITTEE DURGA MANDIR HINDI HIGH SCHOOL <b>Versus</b> SRI MOTILAL VERMA and 3 ORS	MR.B CHAKRAVARTY MR.U DAS MR.K DHAR MS.S SARMA	

15	WP(C)/391/2016	THE ASSAM TAXATION OFFICERS' ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.G BAISHYA MR.N BARUAH MR.A HASSAN MS.B BORA MS.N HUSSAIN	SC, FINANCE & TAXATION MR.H K MAHANTA MR.S SAIKIA SC, PERSONNEL DEPT.
16	Mat.App./1/2017 WITH LCR	BIRENDRA RAJBONGSHI <b>Versus</b> SMT. PARUL RAJBONGSHI	MR.P DAS MR.N K KALITA	MR. R ALI MR R ISLAM MR. M SHAH
17	Mat.App./23/2017 WITH I.A.(C) 1435/17 & LCR	SMT. USHA DEVI <b>Versus</b> NAGENDRA SAH	MR.R J BORDOLOI MR.R ALI MS.C SARMA	MR. S K SAHARIAH MR. M DAS MR. M K DAS
18	PIL/32/2017 (10 DAYS)	BIRAN BRAHMA and 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.M SARANIA MR.S U AHMED	GA, ASSAM MS.SUSENTETLA MR.N BORAH MR.D SAIKIA SC, S E C
19	Mat.App./33/2017 CAVT. NO. 284/2017 WITH LCR	SMTI ARUNIMA BORA <b>Versus</b> SHRI PRADYUNNAJIT BORA	MR.B K DAS MR.A DEKA	MS.M BHATTACHARJEE MRA KUNDU FOR CAVEATOR MR.J TAMULI
	<b>WITH</b> I.A.(Civil)/2084/2017 <b>in</b> Mat.App./33/2017	SMTI ARUNIMA BORA <b>Versus</b> SHRI PRADYUNNAJIT BORA	MR.B K DAS MR.A DEKA	MS.M BHATTACHARJEE MR A KUNDU MR.J TAMULI
20	Mat.App./54/2017 WITH LCR	DR. PARAMANANDA RAJBONGSHI <b>Versus</b> SMTI QUEEN DAS	MR.S P ROY MR.K RAJBONGSHI MR.B SHARMA	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ MRM K ROY MR.K U AHMED
21	PIL/55/2017 (2 WEEKS)	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN	GA, ASSAM MR. B C DAS MR. A S DHILLON SC, HEALTH
	<b>WITH</b> I.A.(Civil)/42/2018 <b>in</b> PIL/55/2017	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING <b>Versus</b> THE STATE OF ASSAM	MR. N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN	GA, ASSAM
22	Mat.App./55/2017 WITH LCR	SMTI LATA CHOUDHURY <b>Versus</b> SRI ANIL KUMAR NATH		MR A UPADHYAY MR.P UPADHYAY MR K JAIN
23	Mat.App./61/2017	SRI KANKAN DAS <b>Versus</b> SMTI MANASHI KALITA	MR.P P DAS MR.R AHMED	
24	Mat.App./72/2017 WITH LCR	SMTI MAMTA CHOWDHURY <b>Versus</b> SHRI SUMIT CHOUDHURY	MS.M DUTTA MS.A CHAKRABORTY	MR. M BISWAS MR. D TIWARI MR. R BORGOHAIN
	<b>WITH</b> I.A.(Civil)/3951/2017 <b>in</b> Mat.App./72/2017	SMTI MAMTA CHOWDHURY <b>Versus</b> SHRI SUMIT CHOUDHURY	MS.M DUTTA MS.A CHAKRABORTY	MR. M BISWAS MR. D TIWARI MR. R BORGOHAIN
	<b>WITH</b> I.A.(Civil)/3952/2017 <b>in</b> Mat.App./72/2017	SMTI MAMTA CHOWDHURY <b>Versus</b> SHRI SUMIT CHOUDHURY	MS.M DUTTA MS.A CHAKRABORTY	
25	ITA/150/2017	THE COMMISSIONER OF INCOME TAX TDS NER <b>Versus</b> M/S BHARATI HEXACOM LIMITED	MR.S SARMA MR.R S MISHRA	MR.S BHARALI MR.M DAS MS.M GOSWAMI MRN NEOG
	<b>WITH</b>			
26	ITA/177/2017	THE COMMISSIONER OF INCOME TAX TDS NER <b>Versus</b> M/S BHARATI HEXACOM LIMITED	MR.S SARMA MR.R S MISHRA	MR.S BHARALI MR.M DAS MS.M GOSWAMI MRN NEOG

27	<b>WITH</b> ITA/178/2017	THE COMMISSIONER OF INCOME TAX TDS NER <b>Versus</b> M/S BHARATI HEXACOM LIMITED	MR.S SHARMA MR.R S MISHRA	MR.S BHARALI MR.M DAS MS.M GOSWAMI MRN NEOG
28	<b>WITH</b> ITA/179/2017	THE COMMISSIONER OF INCOME TAX TDS NER <b>Versus</b> M/S BHARATI HEXACOM LIMITED	MR.S SARMA MR.R S MISHRA	MR.S BHARALI MR.M DAS MS.M GOSWAMI MRN NEOG
29	ITA/156/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX GUWAHATI II <b>Versus</b> SRI TAMCHI KUSUK	MR.S SARMA MR.R S MISHRA	MS.N BORDOLOI MR.M L GOPE
30	WA/158/2017 CAVT. NO. 1323/16 (3 WEEKS)	THE STATE OF ASSAM <b>Versus</b> KAMPITH JUNIOR COLLEGE and ANR	MR.D SAIKIA MR.S K GHOSH SC, SECONDARY EDUCATION ADDL. AG, ASSAM	MR.P D NAIR MR G ALAM FOR CAVEATOR
31	<b>WITH</b> WA/229/2017	STATE OF ASSAM and 2 ORS <b>Versus</b> LALUK JUNIOR COLLEGE and 4 ORS	MR.D SAIKIA MR.N SARMA SC, EDUCATION SR. ADDL A.G. ASSAM MR.A DEKA MS.P CHAKRABORTY	MR.K K MAHANTA
32	ITA/169/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX <b>Versus</b> M/S PIONEER TRADING CO.	MR.S SHARMA MR.R S MISHRA	MR.U K BORTHAKUR MR.R GOENKA Sr. Adv. MR.A GOENKA
33	WA/200/2017 (1 MONTH)	SRI BIDYUT TANTI and 3 ORS <b>Versus</b> KYANG TEA SEED COMPANY LIMITED and 5 ORS	MR.K SARMA MR.D DAS MR.B J TALUKDAR MS.K M SARMA MR.R RAHMAN	GA, ASSAM MR.A D CHOUDHURYR- 1and2 MR.D CHOUDHURY(R- 1&2) MR. P DUTTA(R- 1&2) MR.T CHAKRABORTY(R- 1&2)
34	ITA/231/2017	ARUNACHAL POLICE HOUSING and WELFARE CORPORATION LTD. <b>Versus</b> COMMISSIONER OF INCOME TAX and 2 ORS,	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR. S SARMA MR.S SAIKIA MR. RAVI SHANKAR MISHRA SC, INCOME TAX
35	WA/233/2017 CAVT. NO. 1028/2017 WITH WP(C) 2689/16(D/O)	THE STATE OF ASSAM and ANR <b>Versus</b> SRI MANOJ KONWAR and 28 ORS	MR.D SAIKIA MS.P CHAKRABORTY	MR.P J SAIKIA(R- 2 to 17 & 19 to 29) MR.R DEV(R-18) MR.R S MISHRA(R- 2 to 17 & 19 to 29) MRS.S BARAT(R-18) MS.P RABIDASR-18 FOR CAVEATOR
36	<b>WITH</b> Review.Pet./104/2017	THE STATE OF ASSAM and 4 ORS <b>Versus</b> SUBHADIP SARKAR and 31 ORS	MR.D SAIKIA SC, EDUCATION MS.P CHAKRABORTY	
37	<b>WITH</b> WP(C)/7247/2017	JAYANTA DAS and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.C BARUAH MR.R K TALUKDAR MS.R AKHTAR MR.R BORO	SC, SECONDARY EDUCATION SC, FINANCE
38	WA/343/2017	RUKAN UDDIN LASKAR <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. I HUSSAIN MR. E AHMED MR. L R MAZUMDER MR. H A TALUKDAR	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
39	Cont.Cas(C)/367/2017	DIPALI BASUMATARY MUDOI <b>Versus</b> DR. NAVASHRI MUDOI	MR. A R SIKDAR MR. M H TALUKDAR	MR. B C DEKA MS. U HAZARIKA MR. H DAS

	<b>WITH</b> I.A.(Civil)/1738/2018 <b>in</b> Cont.Cas(C)/367/2017	DR. NAVASHRI MUDOI <b>Versus</b> SMTI. DIPALI BASUMATARY MUDOI	MR H DAS MR. B C DEKA MS. U HAZARIKA	MR. A R SIKDAR
40	WP(C)/4886/2017	M/S. SHREE BABA ENTERPRISE <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
41	WP(C)/4944/2017 (NEXT PART-II HEARING)	THE UNION OF INDIA and 3 ORS. <b>Versus</b> TANU RAM NARZARY	MR.S C KEYAL ASSTT.S.G.I.	MR. B GOGOI MR M A ISLAM
42	Mat.App./1/2018 (NEXT PART-II LIST W.E.F. 27/11/2018)	RUBUL BARUAH <b>Versus</b> RUPTRISHNA DUTTA	MS. B CHOUDHURY MR S K SARKAR_ MS. P BORA MS. S DAS	MR. N N JHA MR. A C RAY M U KHAN
43	ITA/1/2018	SHRI BASANT SURANA <b>Versus</b> THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR	MR. M L PANDIA MR. M R SODIAL	SC, INCOME TAX
44	Mat.App./8/2018 WITH LCR	DHARMESWAR PATOWARY <b>Versus</b> SMTI GITAMONI PATOWARY	MR. B SARMAH	MR. S SAIKIA
45	Mat.App./9/2018 WITH LCR	MAINAK PATRA <b>Versus</b> SMTI ELLORA PATRA MAHANTA	MR. N ANAND MR. U K BARMAN MR. H ALI	MR. S P DAS MS. P KATAKI MR. A DEKA
46	Mat.App./13/2018 WITH LCR	NAVAJIT PATOWARY <b>Versus</b> KARABI THAKURIA PATOWARY	MR. U C RABHA MR. S M SARMA MR. M M DEKA	MR. R DE MS. D DEVI
47	Mat.App./16/2018 WITH I.A.(C) 943/18 & LCR	SMTI JYOTIKA KALITA <b>Versus</b> SHRI PANKAJ KALITA	MS. P CHAKRABORTY MS. K. KHAN MS. A DAS MS. P CHAKRABORTY	MR. A K SAIKIA MR. P B MAZUMDER
48	Mat.App./23/2018 WITH LCR	LALIT SINHA @ LALIT MADAN SINHA <b>Versus</b> SMTI SANDHYA SINHA	MR. S DAS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MR. W RAHMAN MS. S RASUL
49	WA/26/2018	MAHESH CHANDRA DEV <b>Versus</b> THE UNION OF INDIA	MR D DAS MR H NATH MR M S ALAM	MS. N MODI MR. S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. R A HAZARIKA ASSTT S G I
	<b>WITH</b> I.A.(Civil)/440/2018 <b>in</b> WA/26/2018	MAHESH CHANDRA DEV <b>Versus</b> THE UNION OF INDIA	MR D DAS MR H NATH MR M S ALAM	ASSTT S G I
50	Mat.App./34/2018 WITH LCR	SMTI MANJULA DAS <b>Versus</b> BIBEKANANDA DAS	MR. A BHATTACHARJEE	
51	WA/34/2018	THE STATE BANK OF INDIA and 3 ORS <b>Versus</b> HEMENDRA NATH DEKA	MR.S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. S BHARALI MR. M DAS MS. N SULTANA MR. N K NEOG
	<b>WITH</b> I.A.(Civil)/490/2018 <b>in</b> WA/34/2018	THE STATE BANK OF INDIA and 3 ORS <b>Versus</b> HEMENDRA NATH DEKA	MR.S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	
52	Mat.App./35/2018 WITH LCR	SRI GOPESH DEKA <b>Versus</b> SMTI PHUL KUMARI DEKA	MR.P L DAS MR K BHUYAN	MR. D DAS MR. M BARUAH
53	Mat.App./36/2018 WITH LCR	SRI KINKAR PAUL <b>Versus</b> SMTI DIPERNITA PAUL	MR. M A SHEIKH MR. M HUSSAIN MR. Z H AHMED MR. K U AHMED	MR. M K DAS MS Z ANJUM MR. R DOLEY
54	Mat.App./38/2018	BAPDHAN BAISHYA <b>Versus</b> SMTI MANURAMA BAISHYA	MR. A DEB MR. S Z RAHMAN	MR. A ALAM

	<b>WITH</b> I.A.(Civil)/3230/2018 in Mat.App./38/2018	BAPDHAN BAISHYA <b>Versus</b> SMTI. MANURAMA BAISHYA	MR. A DEB MR. S Z RAHMAN	MR. A ALAM
55	PIL/46/2018	SIDDHARTHA SHANKAR DEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	S S DEY( PETITIONER IN PERSON)	GA, ASSAM SC, HEALTH
56	Mat.App./46/2018 WITH LCR	SMT. JYOTI REKHA BORA MAHANTA <b>Versus</b> HAREN MAHANTA	MR. T H HAZARIKA MR. M CHETIA MR. S DEKA MR A RASHID MR. K ISLAM	MR. A C SARMA MR. P MEDHI MR. G C BORAH MS. N DEVI
57	WA/46/2018	ON THE DEATH OF LATE BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM and 4 ORS, <b>Versus</b> BALESWAR RANGPI and 2 ORS,	MS.A K CHOUDHURY MR. A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR. S N KRISHNATRAYA	MR. R SARMA MS B DEVI MR. S N KRISHNATRAYA MRS. S D SAIKIA MR.S N KRISHNATRAYA
58	Mat.App./49/2018 WITH LCR	SRI SWAPAN KUMAR DAS <b>Versus</b> SMT ANJALI DAS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MR. R BORPUJARI MRS DIPANJALI BORPUJARI
59	WA/50/2018 (MONTH OF DEC. 2018)	THE STATE OF MIZORAM <b>Versus</b> SH P C LATHLAMUANA	MR. A K SARMA MR.A K SARMA	
60	WA/52/2018 CAVT. NO.0105/2018 (NEXT PART-II LIST W.E.F. 27/11/2018)	ARNAB KUMAR KALITA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D J DAS MR. D DEKA	SC, A I C T E MR. S SAIKIA MR. A DAS MR. B CHOUDHURY MR. B GOGOI MR. A CHAMUAH SC, D U SC, HIGHER EDU SC, U G C SC, A S T U MR. L P SHARMA SC, G U
61	Mat.App./53/2018 WITH LCR	SMTI POMPI DAS @ POMPI RANI DAS <b>Versus</b> RAJU CHANDRA DAS	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA
62	Mat.App./55/2018 WITH LCR	SMT PADMINI DEKA <b>Versus</b> SRI PULAKESH BARUAH	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ
63	Mat.App./61/2018 WITH LCR	MR JATIN SARMAH <b>Versus</b> SMT (DR) JULIE SARMAH	MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MR. A KHOOND MT T TASHI MS. Y S PHOM MR. M BORA MRS. M N CHOUDHURY	MR. D K KOTOKY MR. P S BHATTACHARYYA MR D BHATTACHARYA MR. K K PARASAR
64	WA/72/2018	MONJULA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D K MISHRA MR. S K GOSWAMI MR. A KALITA MR. P K SHARMA	SC, D.C.I. MR. S C KEYAL SC, HEALTH
65	WA/79/2018 (NEXT PART-II LIST W.E.F. 27/11/2018)	SMTI. DIPTI MALI <b>Versus</b> DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY

66	WA/82/2018 (DUE COURSE)	DULMONI BORDOLOI <b>Versus</b> JNANDEEP RABHA AND 6 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	MR. R DE(R5 AND 7) MR D K KALITA(R5 AND 7) B CHOWDHURY MR.R.DHAR, G.A. ASSAM, MR.K.GOGOI, HIGHER EDU. MS. P BORDOLOI(R5 AND 7)
	<b>WITH</b> I.A.(Civil)/1026/2018 in WA/82/2018	SHRI DULMONI BORDOLOI <b>Versus</b> SHRI JNANDEEP RABHA AND 6 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	MR. R DE(R5 AND 7) MR D K KALITA(R5 AND 7) MS. P BORDOLOI(R5 AND 7)
67	WA/83/2018 (2 WEEKS)	HIRAN KR. NATH AND 4 ORS <b>Versus</b> RAFIQUL ISLAM AND 14 ORS	MR. M U MAHMUD MR. D K SAIKIA MRS. B DAS MRS. S BORA	MR N DUTTA, SR.ADV. (R1 TO 10) MR. B TALUKDAR (R1 TO 10) MR. M DAS (R1 TO 10)
68	WA/101/2018 (NEXT PART-II LIST W.E.F. 27/11/2018)	THE STATE OF ASSAM AND ANR <b>Versus</b> M/S EVER ASSAM TEA PVT LTD	MR. D SAIKIA MR. B CHOUDHURY	MS. L BORGHAIN MS. P GOSWAMI
69	WA/102/2018 CAVT. NO.0303/2018 (NEXT PART-II LIST W.E.F. 27/11/2018)	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> M/S VISION ISPAT PVT LTD	MR. D SAIKIA MR. B CHOUDHURY	MRS. P GOSWAMI MS. L BORGHAIN MR. N SAIKIA FOR CAVEATOR
70	WA/108/2018	MUKUT KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
	<b>WITH</b> WA/156/2018	MD EUNUSH ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
	<b>WITH</b> WA/158/2018	RAMEN SAUD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
73	WA/111/2018	GANGA DHAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D BARUAH MR R DHAR MR. B B KAKATI MR. N N UPADHAYA	SC, HIGHER EDU MR. K N CHOUDHURY, (R 6) MR. S BHARALI (R3,4,5) MR. M DAS MS. N SULTANA (R3,4,5) MR. N K NEOG SC, U G C
74	WA/139/2018	AINUL HOQUE KHAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR. M U MAHMUD MR. M ALI MS. C KALITA MR S ISLAM MR. A DAS MS. R BORA	SC, SEC. EDU. SC, IRRIGATION MR. D ROY
75	WA/140/2018	THE UNION OF INDIA <b>Versus</b> M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR B P TODI DR. B AHMED MR. A NATH SC, INDUSTRIES FOR CAVEATOR
	<b>WITH</b> WA/96/2018	THE UNION OF INDIA <b>Versus</b> M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI (FOR CAVEATOR)

77	<b>WITH</b> WA/98/2018	THE UNION OF INDIA <b>Versus</b> M/S BARAK VALLEY CEMENT LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI, FOR CAVEATOR
78	WA/143/2018	DR SEKHAR BRAHMA AND ANR <b>Versus</b> THE BODOLAND UNIVERSITY AND 5 ORS	MR. M U MAHMUD MS. C KALITA MR. M ALI MR S ISLAM MR P K DAS	MR K K MAHANTA (R2 & R4) GA, ASSAM MR. R MAZUMDAR (R1 & R3) MR. R SARMA (R6) MS. S KANUNGOE (R5) MR H BEZBARUA (R1 & R3) MR. U SARMA (R1 & R3) MS. J CHETTRY (R5) MR. K M MAHANTA (R2 & R4) MS P THAPA (R2 & R4) MR. B DEKA (R2 & R4) MR. R BORA (R2 & R4) MS. K SINGHA (R2 & R4) SC, BODOLAND UNIVERSITY
79	WA/173/2018	THE INDIAN RED CROSS SOCIETY and 2 ORS <b>Versus</b> SIDDHARTHA SANKAR DEY	MR.S P CHOUDHURY MR.A S DHILLON MR. A S DHILLON	MR. A K DUTTA MR. B PURKAYASTHA
80	WA/179/2018	SRI ANJAN KUMAR DAS <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS	MS. M B BARUAH	MR. S NATH MR G J SHARMA
81	WA/190/2018 CAVT. NO.0684/2018	MRS PADMAWATI BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY MR. K RAHMAN	SC, SEC. EDU. MR. P J SAIKIA MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
82	WA/197/2018 (6 WEEKS)	SMTI PRATIMA DAS <b>Versus</b> UNITED BANK OF INDIA AND 6 ORS	MR. S C BISWAS MR R KARIM MR. P S BISWAS MS A DAS	MR. S DUTTA (R1-R7) MR. C SHARMA (R1-R7) MR. S DUTTA (R1-R7) MR. R A HAZARIKA (R1-R7)
83	WA/201/2018	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
	<b>WITH</b> I.A.(Civil)/2404/2018 <b>in</b> WA/201/2018	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
84	<b>WITH</b> WA/212/2018	MOHESWAR BRAHMA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
85	<b>WITH</b> WA/214/2018	SRI PRAFULLA BASUMATARY AND 114 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
86	<b>WITH</b> WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
87	<b>WITH</b> WA/222/2018	SRI DANSWRANG BORO AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC



88	<b>WITH</b> WA/239/2018	SRI MAZUMDER BRAHMA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
89	<b>WITH</b> WA/255/2018	SRI LOKNATH BASUMATARY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
90	<b>WITH</b> WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
91	WA/202/2018 (NEXT PART-II LIST W.E.F. 27/11/2018)	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> M/S JAGUNBARI TEA COMPANY	MR. D SAIKIA MR. B CHOUDHURY	MRS. P GOSWAMI MS. L BORGHAIN MR. N SAIKIA FOR CAVEATOR
92	WA/230/2018	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> M/S ISHWAR FOOD PRODUCTS PVT LTD	MR. D SAIKIA MR. B CHOUDHURY	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI FOR CAVEATOR
93	WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS G BORA MR. M BHAGAWATI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/11/2018

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1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR. J I BORBHUIYA	08-11-2018	To	28-11-2018
3)	MR. A M AHMED	09-11-2018	To	05-12-2018
4)	MR D K BHATTACHARYYA	14-11-2018	To	06-12-2018
5)	MR. A R AGARWALA	13-11-2018	To	28-11-2018
6)	MR I HASSAN	19-11-2018	To	30-11-2018
7)	MR. B HUSSAIN	19-11-2018	To	27-11-2018
8)	MR. M A ISLAM	28-11-2018	To	28-11-2018
9)	MR. R K BHATRA	26-11-2018	To	27-11-2018
10)	MR B ACHARYYA	27-11-2018	To	28-11-2018
11)	MS. M ACHARYYA	27-11-2018	To	28-11-2018
12)	MR D SAIKIA	23-11-2018	To	07-12-2018
13)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
14)	MR S BORGHAIN	26-11-2018	To	01-12-2018
15)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
16)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
17)	MR. D K BAGCHI	28-11-2018	To	30-11-2018
18)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
19)	MS. M BHATTACHARJEE	27-11-2018	To	30-11-2018
20)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
21)	MR H GUPTA	28-11-2018	To	30-11-2018